NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 104
CP No. (IB)- 62/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

Shakir Prop. of Zaara Enterprises **... Operational Creditor**

Versus

Fruitful Buildcon Pvt. Ltd. **... Corporate Debtor**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Ankur Singhal, Adv.

For the Corporate Debtor : Pradeep Kr. Chaudhary, Adv.

ORDER

List the matter on 04.06.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

May 01, 2024

GJ